

POST OPEN OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF AVENTIS PHARMA LIMITED

This Public Announcement (the "Announcement") is being issued by DSP Merrill Lynch Limited ("Manager to the Offer"/"DSPML"), on behalf of Sanofi-Aventis (hereinafter referred to as "Acquirer" / "Sanofi") pursuant to Regulation 10 and 12 and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations").

The details subsequent to the completion of the cash offer made vide revised public announcement dated June 21, 2006 under the Securities and Exchange Board of India (Substantial acquisition of Shares and Takeovers) Regulations, 1997, by Sanofi along with Hoechst GmbH as Person deemed to be acting in concert to acquire up to 4,606,125 voting equity shares of face value Rs. 10/- each, representing 20.0% of voting share capital (fully paid up equity capital) of Aventis Pharma Limited at a price of Rs. 792.20/- (Rupees Seven hundred and ninety two and Paise twenty only) per fully paid up equity share are as under:

1. Name of the Target Company : Aventis Pharma Limited
2. Name of Acquirer(s) including PACs : Sanofi-Aventis (Acquirer),
Hoechst GmbH (Person deemed to be acting in concert)
3. Name of Manager to the offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the offer, if any : Karvy Computershare Private Limited
5. Offer Details
 - a) Date of opening of the offer : June 30, 2006
 - b) Date of closure of the offer : July 19, 2006
6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer Document	Actual
6.1	Share holding of Acquirer/PAC (No. & %) before MOU/ PA	11,538,342 (50.10%)	11,538,342 (50.10%)
6.2	Shares by way of MOU or market purchases (No. & %)	Nil (0.0%)	Nil (0.0%)
6.3	Shares acquired in the open offer (No. & %)	4,606,125 (20.00%)	4,865 (0.02%)
6.4	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 3,648,972,225	Rs. 3,854,053
6.5	Shares acquired after PA. but before 7 working days prior to closure date, if any (No. and %)	N.A	Nil (0.0%)
6.6	Post offer share holding of Acquirers /PACs (No & %) (2+3+4+6)	16,144,467 (70.10%)	11,543,207 (50.12%)
6.7	Pre & Post offer share holding of Public (No. & %)	Pre: 9,125,820 (39.62%) Post: 4,519,695 (19.62%)	Pre: 9,125,820 (39.62%) Post: 9,120,955 (39.60%)

7. Status of the escrow account, whether released or not : Released
8. Payment of interest, if any, to the shareholders along with the details thereof : None
9. Status of investor complaints received, if any : No investor complaints are pending as on date.
10. Acquirer and PAC accept joint and several responsibility for the information contained in this Announcement and for the fulfillment of their obligations under the SEBI (SAST) Regulations.

This Announcement would also be available on the SEBI's website (www.sebi.gov.in).

Issued on behalf of Acquirer by:
Manager to the Offer



DSP Merrill Lynch Limited

10th Floor, Mafatlat Centre, Nariman Point, Mumbai- 400 021

Tel No: 6632 8000; Fax No: 2204 8518, Email: aventisindia_openoffer@ml.com

Contact Person: Narahari H.S

Date: September 01, 2006

Size: 19x12 sq. cm